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- (b) Boards in English as prescribed in Schedule IX of the M.V. Act were put up by the Municipal Corporation of Delhi.
 - (c) Five horse driven carts were challaned.

t[VILL AGES ON INDO-PAK BORDER

भारत-पाक सीमा पर स्थित गांव

*655. श्री सुन्दर सिंह भंडारी: क्या गृह-कार्य मंत्री 15 दिसम्बर, 1967 को राज्य सभा में अतारांकित प्रश्न संख्या 1245 के दिए गए उत्तर को देखेंगे और यह बताने की कुपा करेंगे कि ;

- (क) जैसलमेर तथा बाड़मेर जिलों की भारत-पाक सीमा पर स्थित जिन गांवों के निकट 12 वीरान झोपड़ों का पता चला है उनके नाम क्या हैं और उनकी आबादी कितनी-कितनी है;
- (ख) इस सीमा पर जिन 154 गांवों का उल्लेख है, उनमें से कितने गांव सीमा से दस मील तक की दूरी पर स्थित हैं तथा कमशः 1966 तथा 1967 के अन्त में इन गांवों की जनसंख्या कितनी-कितनी थी; और
- (ग) इन 154 गांवों की जनसंख्या नवम्बर, 1968 के मध्य में कितनी थी और जनमें से कितने हिन्दू हैं तथा कितने मुसलमान हैं ?
- *655. SHRI SUNDER SINGH BHANDARI : Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question No. 1245 given in the Rajya Sabha on the 15th December, 1967 and state:
- (a) the names of the villages on the Indo-Pak border of Jaisalmer and Barmer districts near which twelve solitary huts which have been discovered are situated and what is the population of each of them;
- (b) what is the number of villages, out of 154 villages reported to be situated on this portion of the b order which are located upto a distance often miles from the border and what was the population of each of these villages at the end of the years 1966 and 1967, respectively; and

(c) what was the population of these 154 villages in the middle of November, 1961 and how many of them are Hindus and how many are Muslims?]

गृह-कार्य मंत्री (श्री वाई० बी० चव्हाण): (क) से (ग) राज्य सरकार से सूचना एकत्रित की जा रही है और प्राप्त होने पर सदन के सभा पटल पर रख दी जायेगी।

t[THE MINISTER OF HOME AFFAIRS—SHRI Y. B. CHAVAN): (a) to (c) The Information is being collected from the State Government and will be laid on the table of the House on receipt.]

*656. {Transferred to the 19th December, 1968.]

COLLECTION OF ARREARS OF RENT FROMFRUIT AND VEGETABLE MARKET, DELHI

*657. SHRIMATI SARLA BHA-DAURIA : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that Government have to collect arrears of rent amounting to Rs. 42 lakhs from the allottees of the Fruit and Vegetable Market, Delhi; and
- (b) if so, what steps are being taken for recovery under the Public Premises (Evicition of unauthorised occupants) Act, 1958?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The ownership of Fruit and Vegetable Market vests in the Delhi Municipal Corporation from 1st April, 1959. The claim of the Corporation in respect of tehbazari against the Fruit and Vegetable Merchants Union who in 1943 had obtained the Markel from the Delhi Improvement Trust on lease, has been challenged in a Court of Law. The case is at present sub-judice.

COMMISSION FOR SCIENTIFIC AND TECHNICAL TERMINOLOGY

- *658. SHRI G. BARBORA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the office of the Commission for Scientific and

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(b) if so, whether any estimate has been made of the losses due to breakage or missing of articles during such shifting?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) Only the Publication Unit of the Commission for Scientific and Technical Terminology has been shifted twice during April/May, 1968 and October, 1968.

(b) No appreciable loss on account of breakage or missing of articles has occurred during the shifting.

भारत पाकिस्तान युद्ध के दौरान पाकिस्तानी घुसपैठियों की सहायता करने वाले व्यक्ति

*520. श्री ना० कृ० शेजवलकर : श्री जगदम्बी प्रसाद यादव : श्री मान सिंह वर्मा : श्री पीताम्बर दास : श्री प्रेम मनोहर :

क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि 1965 के भारत-पाक युद्ध के समय सोमावर्ती क्षेत्रों में कुछ व्यक्तियों ने पाकिस्तानी घुसपैठियों की सहायता की थी ;
- (ख) यदि हां, तो राज्यवार उनकी संख्य। क्या है और उनके विरुद्ध अब तक क्या कार्यवाही की गई है; और
- (ग) इस प्रकार की घटनाओं की पुनरा-वृत्ति रोकने के लिए क्या क्या कदम उठाये गए हैं ?

-[PAKISTANI INFILTRATIORS DURING INDO-PAK CONFLICT

*520. SHRI N. K. SHEJWALKAR : SHRI J. P. YADAV : SHRI MAN SINGH VARMA : SHRI PITAMBER DASS : SHRI PREM MANOHAR :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that some persons in the border areas had helped the Pakistani infiltrators during the Indo-Pakistan conflict in 1965;
- (b) if so, what is the State-wise number thereof and what action has so far been taken against them; and
- (c) what steps have been taken with a view to preventing recurrence of such incidents?]

गृह-कार्य मंत्री (श्री वाई० बी० चव्हाण) : (क) जी हां, श्रीमान्।

- (ख) असम और जम्मू तथा कश्मीर के अतिरिक्त पाकिस्तान सीमावर्ती सभी राज्यों और संघ राज्य क्षेत्रों से प्राप्त सूचना के आघार पर, राजस्थान की संख्या 101 तथा अन्य की कुछ नहीं है। उपरोक्त दो राज्यों से सूचना की प्रतीक्षा की जा रही है और प्राप्त होने पर सदन के सभा पटल पर रख दी जायगी।
- (ग) केन्द्रीय सुरक्षा संगठनों, राज्य सरकारों और संघ राज्य क्षेत्रों द्वारा अवश्यक सतर्कता बरती जाती है।

t[THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

- (b) On the basis of information received from all the States and Union Territory bordering Pakistan, other than Assam and Jammu & Kashmir, the number is IOI for Rajasthan and none for others. Information from the above mentioned two States is awaited and on receipt of the same will be placed on the Table of the House.
- (c) Necessary vigil is being maintained by the Central Security Organisations ind the State Governments and Union territory in this regards.]